

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF JANUARY, 2025

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.01.2025

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.01.2025</i>
CIVIL	16695	406	376	16725
CRIMINAL	0	0	0	0
TOTAL	16695	406	376	16725

APPELLATE SIDE

(INCLUDING CIRCUIT BENCHES AT ANDAMAN & NICOBAR ISLANDS AND JALPAIGURI)

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.01.2025</i>
CIVIL	157109	4338	3927	157520
CRIMINAL	34617	1851	1349	35119
TOTAL	191726	6189	5276	192639